

File No 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block-2 R.K.Puram New Delhi

Dated : 16th May 2024

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/05/2024 is circulated for information.


(Vaishali Kharbanda)
Technical Officer

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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of Apr, 2024				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI #	8053	140	212	7981
MUMBAI	18617	223	73	18767
KOLKATA	8750	153	191	8712
CHENNAI	9223	100	146	9177
BANGALORE	9389	77	186	9280
AHMEDABAD	6972	77	239	6810
ALLAHABAD	3136	99	54	3181
CHANDIGARH *	5995	72	80	5987
HYDERABAD	4696	47	68	4675
TOTAL	74831	988	1249	74570

01 Appeal received from CESTAT Chandigarh

* 01 Appeal transfer to CESTAT Delhi

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.05.2024.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBA	ALLBD	CHD	HYD
2002	0	0	0	0	0	1	0	0	0
2003	0	0	0	0	2	0	0	0	0
2004	0	4	0	0	1	0	0	0	0
2005	12	1	0	0	0	0	0	0	0
2006	18	3	0	1	0	5	0	0	0
2007	10	0	0	4	0	0	0	0	2
2008	7	8	0	0	2	4	1	0	1
2009	42	20	57	15	20	16	10	4	12
2010	36	29	13	11	236	23	9	31	6
2011	53	42	134	16	338	61	16	67	19
2012	19	76	75	10	492	79	28	145	203
2013	107	344	193	138	574	249	31	217	245
2014	95	936	367	444	796	400	36	567	316
2015	59	869	345	1085	777	472	88	405	236
2016	92	1487	698	1041	919	494	78	333	421
2017	200	1630	711	1169	881	600	85	518	512
2018	509	2444	1480	1455	966	871	146	896	474
2019	871	1983	1321	1042	601	762	180	823	312
2020	654	1092	535	553	347	530	411	313	291
2021	1133	2054	583	609	696	597	675	395	497
2022	2066	2276	697	449	748	797	496	399	489
2023	1516	2562	1043	803	696	655	507	686	422
2024	482	907	460	332	188	194	384	188	217
TOTAL	7981	18767	8712	9177	9280	6810	3181	5987	4675

MONTHLY STATEMENT FOR THE MONTH OF APR 2024 AS ON 01/05/2024

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	3984	911	3075	83	8053	0	38	44	57	0	139	0	0	0	0	0	0	0	0	0	1	0	1	0
MUMBAI	8396	3453	6768	0	18617	28	78	8	137	0	223	0	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	2273	2782	3695	0	8750	4	38	19	92	0	149	0	1	3	0	0	4	0	0	0	0	0	0	0
CHENNAI	3841	1752	3630	0	9223	3	67	2	28	0	97	0	0	0	3	0	3	0	0	0	0	0	0	0
BANGALORE	1648	1869	5872	0	9389	2	32	6	39	0	77	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	1493	3122	2357	0	6972	13	32	19	26	0	77	0	0	0	0	0	3	0	0	0	0	0	0	0
ALLAHABAD	1021	597	1518	0	3136	52	10	2	84	0	96	0	0	1	1	0	2	0	0	0	0	0	0	0
CHANDIGARH	1060	2165	2770	0	5995	89	4	17	50	0	71	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1002	1076	2618	0	4696	0	14	6	27	0	47	3	0	0	0	0	0	0	0	0	0	1	0	1
TOTAL	24718	17727	32303	83	74831	191	313	123	540	0	976	3	1	7	4	0	12	0	0	0	1	0	1	0

1 Sanctioned strength of the Members is 33 and working strength is 32 as on 01.05.2024

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of Apr, 2024 for 59 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

- 1 Hon'ble Justice Shri Dilip Gupta, President
- 2 Sh. Anil Choudhary, Member (Judicial)
- 3 Sh. S. K. Mohanty, Member (Judicial)
- 4 Sh. Ramesh Nair, Member (Judicial)
- 5 Ms. Sulekha Beevi C.S., Member(Judicial)
- 6 Sh. P. K. Choudhary, Member (Judicial)
- 7 Sh. Raju, Member(Technical)
- 8 Sh. C.J. Mathews, Member(Technical)
- 9 Sh. P. Dinesha, Member(Judicial)
- 10 Sh. Ajay Sharma, Member(Judicial)
- 11 Ms. Rachna Gupta, Member(Judicial)

Retired on 09/04/2024

- 12 Mr. Sanjiv Srivastava, Member (Technical)
- 13 Dr. Suvendu Kumar Pati, Member(Judicial)
- 14 Sh. Ashok Jindal, Member (Judicial)
- 15 Dr. D.M. Misra, Member (Judicial)
- 16 Sh. S.S.Garg, Member (Judicial)
- 17 Sh. Somesh Arora, Member (Judicial)
- 18 Sh. R.Muralidhar, Member (Judicial)
- 19 Sh. P.A.Augustian, Member (Judicial)
- 20 Ms. Binu Tamta, Member(Judicial)
- 21 Mr. P Anjani Kumar, Member (Technical)
- 22 Sh. A.G.Shakkarwal, Member(Technical)

2
1
Nil
Nil
2
Nil
6
2
1
Nil
1

TRANSFERED TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE						
TOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	
						94	14	104	0	212	0	3928	941	3029	83	7981	0	
0	0	0	0	0	0	45	16	12	0	73	0	8429	3445	6893	0	18767	28	
0	0	0	0	0	0	59	72	60	0	191	0	2253	2732	3727	0	8712	4	
0	0	0	0	0	0	44	34	68	0	146	1	3864	1720	3593	0	9177	2	
0	0	0	0	0	0	107	46	33	0	186	0	1573	1829	5878	0	9280	2	
0	0	0	0	0	0	131	59	49	0	239	0	1394	3082	2334	0	6810	13	
0	0	0	0	0	0	3	13	38	0	54	2	1028	589	1564	0	3181	50	
0	0	1	0	1	0	9	50	21	0	80	31	1055	2133	2799	0	5987	58	
0	0	0	0	0	0	19	14	35	0	68	2	997	1068	2610	0	4675	1	
0	0	0	0	0	0	511	318	420	0	1249	36	24521	17539	32427	83	74570	158	

23 Sh.C.L. Mahar, Member (Technical)	2
24 Mr. M. Ajit Kumar , Member (Technical)	4
25 Mr. M.M.Parthiban , Member (Technical)	Nil
26 Ms. Hemambika R. Priya, Member (Technical)	1
27 Mr. K Anpazhakan , Member (Technical)	6
28 Mr. Pullela N.Rao , Member (Technical)	Nil
29 Mr. Rajeev Tondon, Member (Technical)	12
30 Ms. R.Bhagya Devi, Member (Technical)	Nil
31 Mr. Vasa Sheshagiri Rao, Member (Technical)	1
32 Mr. A.K. Jyotishi, Member (Technical)	5
33 Mr. P.V.Subba Rao, Member (Technical)	Nil

(Vaishali Kharbanda)
Technical Officer